

HELP SOUGHT BY CEYLON GOVERNMENT TO DEAL WITH INSURGENT MOVEMENT

*213. DR. BHAI MAHAVIR:

SHRI DEVDATT KUMAR KIKABHAI PATIL; SHRI M. K. MOHTA; SHRI S. C. ANGREJI; SHRI BHOLA PRASAD; SHRI BHUPESH GUPTA; DR. K. MATHEW KURIAN; SHRI CHITTA BASU; SHRI N. G. GORAY; SHRI BABUBHAI M. CHINAI; DR. B. N. ANTANI; SHRI N. SRI RAMA REDDY; SHRI BALACHANDRA MENON; SHRI K. L. N. PRASAD; SHRI MONORANJAN ROY;

Will the Minister of EXTERNAL AFFAIRS/
विदेश मंत्री be pleased to state:

(a) the type and extent of help sought by the Ceylon Government from the Government of India in dealing with the insurgent movement there; and

(b) the details of the help given?

THE MINISTER OF EXTERNAL AFFAIRS/
विदेश मंत्री (SARDAR SWARAN SINGH): (a) and (b) The Government of Ceylon had requested the Government of India for assistance to meet the threat of insurgency from certain terrorist groups. The Government of India agreed to provide all assistance that was possible within our resources. We provided Helicopters for non-lethal purposes and Indian naval ships for patrolling Ceylon's coast. We also sent some military equipment and some soldiers for ensuring the safety and the proper utilisation of our equipment.

REPRESENTATION BY INDIAN GOVERNMENT TO U.S.A. REGARDING ARMS SUPPLY TO PAKISTAN

*214. SHRI A. D. MANI: Will the Minister of EXTERNAL AFFAIRS/ **विदेश मंत्री** be pleased to state:

(a) whether any representations have been made by the Government of India to the U.S.A. Government asking them to review their arms policy of 1967 under which Pakistan was enabled to buy spare parts and military equipment from the U.S.A. in view of the misuse to which such equipment has been put in putting down the Bangla Desh uprising; and

(b) if so, what is the reaction of the U.S.A. Government to any such representation?

THE MINISTER OF EXTERNAL AFFAIRS/

विदेश मंत्री (SARDAR SWARAN SINGH): (a) Yes, Sir.

(b) The US State Department has expressed guarded concern at the use of American arms by Pakistan in East Bengal. An official spokesman of the US State Department has also said that no arms have been provided to the Government of Pakistan since the beginning of this crisis, and the question of deliveries will be kept under review in the light of developments.

MITHAPUR FERTILIZER PROJECT

*215. SHRI LOKANATH MISRA: Will the Minister of PETROLEUM AND CHEMICALS/ **पेट्रोलियम और रसायन मंत्री** be pleased to refer to the answer to Un-starred Question No. 343 given in the Rajya Sabha on the 7th April, 1971 and state:

(a) whether Government of India have since taken any final decision on the Mithapur Fertilizer Project; and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS/ **पेट्रोलियम और रसायन मंत्री**

(SHRI PARKASH CHAND B. SETHI): (a) and (b) One of the conditions in the letter of intent issued to M/s. Tata Chemicals Limited was that the company should obtain clearance under the MRTP Act. Government have now cleared the project under the MRTP Act. Final decision on the project will be taken after the company submits details as required in the letter of intent.

EXPANSION PROGRAMME OF INDIAN NAVY

*216. SHRI JAGDISH PRASAD MAHAR: Will the Minister of DEFENCE/ **रक्षा मंत्री** be pleased to state:

(a) whether it is a fact that Government propose to buy some helicopters for the Indian Navy from some foreign countries for its expansion programme; and

(b) if so, the details thereof?

THE MINISTER OF DEFENCE/ **रक्षा मंत्री** (SHRI JAGJIVAN RAM): (a) Government have decided to acquire some helicopters from abroad for the Indian Navy.

(b) It would not be in public interest to disclose the details.